

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 236/99

Friday this the 15th day of June, 2001.

CORAM

HON'BLE MR. A. M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

V.K.Divakaran
Extra Departmental Mail Carrier
Thekkumbhagam P.O.
Thodupuzha.

...Applicant

By advocate Mr. P.C. Sebastian

Versus

1. The Supdt. of Post Offices
Idukki Division, Thodupuzha.
2. The Postmaster General
Central Region
Kochi.
3. The Director General
Department of Post,
Dak Bhavan, New Delhi.

...Respondents

By advocate Mr. K. Shri Hari Rao, ACGSC

The application having been heard on 15th June, 2001,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A. M. SIVADAS, JUDICIAL MEMBER

Applicant seeks the following reliefs:

- i) Direct the 1st respondent to fill up the existing vacancies in the cadre of Group-D officials in Idukki Division immediately.
- ii) Direct the 1st respondent to consider applicant for promotion to Group-D to any of the existing vacancy and to promote him from the date of his entitlement if he is otherwise eligible with all consequential benefits at the earliest, at any rate before 15.3.99.
- iii) To direct the 1st respondent to permit the applicant to continue to work as Group-D, Thodupuzha Head Post Office till his case for regular appointment is considered.
- iv) To grant such other relief which this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.
- v) Award costs in favour of the applicant.

2. When the OA was taken up, learned counsel appearing for the applicant submitted that the applicant has been appointed as Group-D official and in the light of the same, this OA can be closed leaving open the second relief to be taken up with the Department.

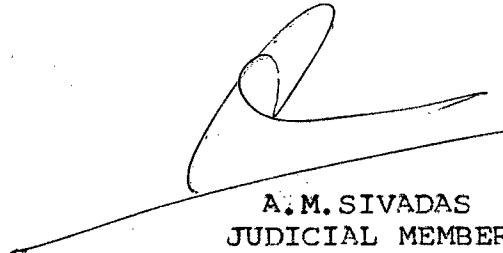
3. Learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

4. Accordingly the OA is closed with liberty to the applicant to take up the second relief before the Administration.

Dated 15th June, 2001.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A. M. SIVADAS
JUDICIAL MEMBER

aa.